

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14461/2007

(From the judgement and order dated 08/05/2007 in RP No. 1431/2007
of the NATIONAL CONSUMERS DISPUTES REDRESSAL COMMISSION, NEW DELHI)

SECRETARY, BHUBANESWAR DEVELOPMENT AUTH.

Petitioner(s)

VERSUS

SUSANTA KUMAR MISHRA

Respondent(s)

(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

Date: 12/12/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s)

Mr. Janaranjan Das, Adv.
Mr. Swetaketu Mishra, Adv.

For Respondent(s)

In-Person (NP)

UPON hearing counsel the Court made the following
ORDER

We find from the office report that neither A.D. card nor unserved envelope has been received back. The respondent appears in person and he has not been served with the notice informing him about today's date of hearing.

We adjourn the matter to 30.1.2009. Registry is directed to notify the

next date of hearing to the respondent.

(Ravi P. Verma) (P.S. Tyagi)
Court Master Court Master